

Filing no.B.A.-8527/2020

Manish Kumar Dubey
Jharkhand

Versus The State of

Advocate for Petitioner

Vani Kumari

Defects

5 (e) Vak property stamped: Nomenature and year has not been stated at vak.

- (i) Post office name has not been stated in address of petitioner at vak
- (ii) Duly certified to be true type copy of page -11 may be filed
- (iii) Execution and jail seal are photography is not original in Vakalatnama.